



\$~R-9

## IN THE HIGH COURT OF DELHI AT NEW DELHI

FAO 206/2004 +

> NIRMAL BHATLA & ORS. .... Appellants

> > Sudhanshu Through: Mr. Batra, Senior

> > > Mr. Advocate with Bhuvan Ghughnani and Ms. Suditi Batra,

Advocates.

versus

STATE & ORS. ..... Respondents

> Mr. B.K. Sood, Advocate for R-2. Through:

**CORAM:** 

HON'BLE MR. JUSTICE NAJMI WAZIRI

ORDER

27.08.2020 %

The hearing was conducted through video conferencing

- 1. At joint request, renotify on 08.10.2020.
- 2. The order be uploaded on the website forthwith. Copy of the order be also forwarded to the counsels through email.

NAJMI WAZIRI, J

**AUGUST 27, 2020**